

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2400
ANSWERED ON:11.03.2010
JUDICIAL PAY COMMISSION
Rajendran Shri C.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the New Judicial Pay Commission appointed by the Supreme Couft has submitted its report;
- (b) if so, the details thereof;
- (c) if not the reasons for delay; and
- (d) the time by which the report is likely to be submitted?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): Yes. Madam. The Hon`ble Supreme Court of India appointed Shri Justice E, Padmatiahhan, retired High Court Judge, as a one member Committee to go into the question of determining the pay scales of the judicial officers on the basis of Justice Shetty Commission report. The Committee submitted its report to the Hon`ble Supreme Court on 17.7.2009 which is under consideration of the Hon`ble Supreme Court.